#### GOVERNMENT OF INDIA MINISTRY OF SHIPPING LOK SABHA STARRED QUESTION NO.\*270 TO BE ANSWERD ON 12<sup>TH</sup> MARCH, 2020

# PORTS AND HARBOURS UNDER INDO-BANGLADESH PROTOCOL ROUTE

### \*270 . SHRI RAMESH CHANDER KAUSHIK: SHRI DILIP SAIKIA:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) the names of ports and harbours under Indo-Bangladesh Protocol Route pertaining to India and Bangladesh;
- (b) whether the Ports of Chittagong and Mongla are included in the said route; and
- (c) if so, the details thereof?

#### ANSWER

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING (SHRI MANSUKH MANDAVIYA)

(a) to (c) A Statement is laid on the Table of the House.

### Statement referred to in reply to part (a) to (c) of Lok Sabha Starred Question No.\*270 for 12.03.2020 raised by Shri Ramesh Chander Kaushik & Shri Dilip Saikia, Hon'ble M.Ps on Ports and Harbours under Indo-Bangladesh Protocol Route.

(a): A Protocol on Inland Water Transit and Trade (PIWT&T), emerging from the Trade Agreement between India and Bangladesh, provides for mutually beneficial arrangements for the use of their waterways for commerce and for passage of goods between two places in one country and to third countries. The six Ports of Call identified under PIWT&T in India and Bangladesh are given below.

India	Kolkata	Haldia	Karimganj	Pandu	Silghat	Dhubri
Bangladesh	Narayanganj	Khulna	Mongla	Sirajganj	Ashuganj	Pangaon

(b) & (C) Mongla is a Port of Call under PIWT&T. Chittagong is not a Port of Call under the PIWT&T. However, on the use of Chattogram and Mongla Ports in Bangladesh for movement of goods to and from India, a Memorandum of Understanding (MoU) dated 06.06.2015, an Agreement dated 25.10.2018 and a Standard Operating Procedure (SoP) dated 05.10.2019 have been signed by India and Bangladesh. These measures provide connectivity between Chattogram and Mongla Ports in Bangladesh with Agartala and Srimantpur in Tripura, Dawki in Meghalaya and Sutarkandi in Assam.

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